

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

21. Company Appeal/134/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Shree Bulcon Private Limited**  
**V/s**  
**Registrar Of Company Mumbai**

**Section: 252 (3) of Companies Act, 2013**

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**ORDER**

**Company Appeal 134 of 2023**

For the Appellant (VC) : Adv. Yahya Batawala

For RoC (VC) : Mr. Shivraj Ranjeri, ARoC

List this matter for hearing on **05.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**